

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 201
IB-645/ND/2018**

IN THE MATTER OF:

M/s. BLS Polymers Ltd.

...PETITIONER

Vs.

M/s. Shreom Wires Pvt. Ltd.

...RESPONDENT

Section

Under Section 8 & 9 of IBC

**Order delivered on 09.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Liquidator

:Ms. Veenu Drall, Advocate.

ORDER

Proxy Counsel for the Liquidator is present and submitted that the total reserve price has been received and the Liquidator is directed to file a short Progress Report in the matter. Matter is adjourned to 12.01.2021.

-sd-

**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**

(Meenu)